PATNA HIGH COURT

NOTICE

The Hon'ble Court in its Order dated 15.03.2023 passed in Miscellaneous Jurisdiction Case No.2653 of 2022 in Letters Patent Appeal No.226 of 2014 (Rajendra Kumar Singh and another Versus The State of Bihar through the Principal Secretary and others has been pleased to direct as follows:-

> *"Perusal of the records, it is evident that order dated 14.11.2022 passed in L.P.A. No. 226 of 2014 (Rajendra Kumar Singh and Ors. Vs. The State of Bihar and Ors.) which is sought to be recalled is not produced. Accordingly, petitioners are permitted to produce the same before the next date of hearing.*
>
> *Re-list this matter on 22.03.2023.*
>
> *Copy of this order be communicated to the Registrar General to insist in filing a copy of relevant order while filing MJC by the learned advocates. To this effect Registrar General is requested to issue general circular."*

Rule 25 of Chapter VII (Procedure before Admission) of the Rules of the High Court at Patna, 1916 provides as follows:-

> *"Every application for the re-admission or restoration of an appeal or application dismissed for default of appearance, shall be accompanied by an affidavit stating the circumstances under which such default was made, and whether or not the party whose appeal or application was dismissed had, previously to such dismissal, engaged a pleader to conduct the appeal or*

application. In case any pleader was employed, the affidavit shall further state, on the personal knowledge of the deponent and not on information and belief only, the name of such pleader, the date when he was so employed, the amount of the fee agreed to be paid to him, and the date when such fee was fully paid to him."

So, henceforth, a certified copy of the relevant order which is sought to be restored/revised/modified etc must be filed with all Miscellaneous Judicial Cases (MJC).

The Sections concerned are therefore directed to comply with the directions.

Rules Department,

___26^th___ April 2023

By order of the Hon'ble the Chief Justice

Registrar General